

(b) if so, the main subjects discussed in the seminar; and

(c) the decisions arrived at and Government's reaction thereto?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) No.

(b) and (c). Do not arise.

Seizure of Silver

**3458. Shri Himatsingka:
Shri Rameshwar Tantia:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that fifty-seven silver bars valued at Rs. 6,50,000 were seized from a parked truck in Central Bombay;

(b) if so, whether it is also a fact that the silver bars were meant for export to foreign countries; and

(c) if so, the action taken against the culprits?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) Investigations made so far indicate that the silver bars were intended for unauthorised export.

(c) No person has been yet apprehended. The truck and the goods were found abandoned. Investigations are still in progress.

Anandapur Barrage Project

3459. Shri Gokulananda Mohanty: Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 372 on the 17th February, 1966 regarding Barrage at Anandapur and state:

(a) the reasons why the State Government's proposal was rejected by the Planning Commission; and

(b) whether according to expert opinion, the Salaudi Dam Project will be ineffective unless the aforesaid barrage is constructed?

The Minister of Planning and Social Welfare (Shri Asoka Mehta):

(a) The proposal has not been rejected by the Planning Commission. The project report for an estimated cost of Rs. 1,893 lakhs was received from the Orissa Government in January, 1965, and examined in the Central Water and Power Commission and certain comments on it were conveyed to the State Government in February, 1965. Recently the estimated cost of the project has been intimated by the State Government as Rs. 2,305 lakhs for which a modified project report is awaited from the State. The project report when received from the State Government would be examined in the Central Water and Power Commission and considered by the Advisory Committee on Irrigation, Flood Control and Power Projects.

(b) No, Sir.

Irrigation Programme

3460. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) the progress made in working out a programme for giving priority to irrigation over power production to meet food situation; and

(b) the success achieved in the matter?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). Specific programmes were drawn up in respect of Bhakra Nangal, Chambal, Hirakud and Tungabhadra Projects. Results are reported to be satisfactory.

Insurance Business

3461. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the progress made in evolving a scheme for streamlining and modernisation of Insurance business in the public sector; and

(b) the stage at which the matter stands at present?